

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 5117**  
TO BE ANSWERED ON- 03/04/2023

**HOUSE TO SCHEDULE TRIBES**

5117. SHRI RAHUL RAMESH SHEWALE:  
DR. K. JAYAKUMAR:  
SHRI CHANDRA SEKHAR SAHU:  
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have been providing houses to Schedule Tribes section of society in the country;
- (b) if so, the details thereof;
- (c) the number of houses provided to the Scheduled Tribes people State-wise, particularly in Maharashtra under the Pradhan Mantri Awaas Yojana (PMAY) - Tribal Sub-Plan during the last five years, year-wise;
- (d) the details of funds allocated, released and utilised for the said purpose during each of the last three years, State-wise;
- (e) the aggregate cost of housing incurred under the PMAY- Tribal Sub-Plan scheme in various States particularly in Odisha during the said period;
- (f) the steps taken by the Government to achieve the construction cost for meeting the target; and
- (g) whether the Government plan a National Scheme of providing houses for homeless tribal families in a phased manner, if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (g):** Government is implementing a scheme Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) through Ministry of Rural Development (MoRD), for providing financial assistance to the eligible beneficiaries for construction of houses. As informed by MoRD, Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), beneficiaries are provided financial Assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in hilly States (including North Eastern States and UTs of Jammu & Kashmir and Ladakh),

difficult areas and Integrated Action Plan (IAP) districts. Additional assistance of Rs.12,000/- is extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his /her house in convergence with MGNREGS. The PMAY-G households are also provided water, LPG and electricity connections in convergence with other relevant schemes.

The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet. Minimum 60% of the target at the national level is earmarked for SC/ST households. To maintain this, 60% of the target allocated to each State / UT is earmarked for SC/STs, subject to availability of eligible PMAY-G beneficiaries in the Permanent Wait List (PWL). Within earmarked targets the proportion of SC and ST is decided by the respective States/UTs from time to time.

The State/UT wise details of house constructed under Scheduled Tribe category under PMAY-G during the **last five years** is given at **Annexure 1**.

The details of central assistance funds released under Scheduled Tribes head under PMAY-G during the last three years is given at **Annexure 2**.

Providing houses to the eligible ST families is among the priority of the Government. Under PMAY-G, there is a multi-layered prioritization within the universe of eligible PMAY-G beneficiaries. Priority is first assigned on the basis of parameters reflecting housing deprivation in each category viz., SC/ST and Others. Households are prioritized based on houselessness, followed by the number of rooms; zero, one and two rooms, in that order. In a particular social category viz., SC/ST and Others, households which are houseless or living in houses with lesser number of rooms are not ranked below households living in houses with greater number of rooms.

Annexure 1 referred in reply to part (a) to (g) of Lok Sabha Unstarred Question No. 5117 for 03.04.2023 regarding “House to Schedule Tribes”

House Completed to Scheduled Tribes under PMAY-G during the last five years

(Units in Nos.)

S.No	Name of the State/UT	2017-18	2018-19	2019-20	2020-21	2021-22
1.	ARUNACHAL PRADESH	747	0	2191	2245	1294
2.	ASSAM	15364	0	5035	247	27568
3.	BIHAR	11197	0	73	0	57680
4.	CHHATTISGARH	73128	121492	35391	1	0
5.	GUJARAT	49475	0	36772	40442	9671
6.	HARYANA	3	0	0	0	28
7.	HIMACHAL PRADESH	376	0	132	245	127
8.	JAMMU AND KASHMIR	7162	0	17549	8578	7569
9.	JHARKHAND	57346	52539	132057	51288	107958
10.	KERALA	262	0	0	0	448
11.	MADHYA PRADESH	135829	218098	246730	241135	200970
12.	MAHARASHTRA	50542	32695	131336	7057	46157
13.	MANIPUR	0	0	5263	1840	0
14.	MEGHALAYA	3409	0	13173	1113	0
15.	MIZORAM	1409	0	87	222	3
16.	NAGALAND	0	0	1780	0	0
17.	ODISHA	128037	97480	233704	1	0
18.	PUNJAB	1	0	1	0	47
19.	RAJASTHAN	86318	77127	170693	46595	83048
20.	SIKKIM	0	0	0	14	6
21.	TAMIL NADU	5770	764	2523	0	3367
22.	TRIPURA	801	0	16663	0	57984
23.	UTTAR PRADESH	4359	1243	305	15990	16910
24.	UTTARAKHAND	0	0	0	939	259
25.	WEST BENGAL	43999	78678	106854	23503	4716
26.	DADRA AND NAGAR HAVELI	558	2682	0	0	0
27.	ANDHRA PRADESH	786	0	0	0	4
28.	KARNATAKA	7550	0	77	0	0
29.	LADAKH	625	0	201	1	0
	<b>Total</b>	<b>685053</b>	<b>682798</b>	<b>1158590</b>	<b>441456</b>	<b>625814</b>

Annexure 2 referred in reply to part (a) to (g) of Lok Sabha Unstarred Question No. 5117 for 03.04.2023 regarding “House to Schedule Tribes”

Funds released under ST Head under PMAY-G during the last three years under PMAY-G

(Rs. In lakh)

S.No	Name of the State/UT	2019-20	2020-21	2021-22
1	ASSAM	16740.43	5850.00	40055.96
2	BIHAR	11686.38	0.00	13001.50
3	CHATTISGARH	23975.67	11987.84	0.00
4	GUJARAT	0.00	6913.44	42314.76
5	HIMACHAL PRADESH	0.00	315.91	285.36
6	JAMMU AND KASHMIR	2904.99	24063.69	4123.08
7	JHARKHAND	102337.64	68367.46	53946.99
8	KERALA	0.00	0.00	0.00
9	MADHYA PRADESH	97452.47	207071.00	164558.47
10	MAHARASHTRA	85084.16	64047.34	70300.76
11	MANIPUR	682.99	5162.36	1173.38
12	MEGHALAYA	2003.75	18321.67	7814.56
13	MIZORAM	0.00	1616.21	4159.82
14	NAGALAND	0.00	1609.04	1637.13
15	ORISSA	93287.20	118193.20	272.38
16	RAJASTHAN	117216.29	37501.30	44104.02
17	SIKKIM	1.25	0.00	52.59
18	TAMIL NADU	468.77	283.05	53802.16
19	TRIPURA	16071.59	7651.33	67029.47
20	UTTAR PRADESH	0.00	6161.02	70576.34
21	UTTARAKHAND	0.00	0.00	3685.50
22	WEST BENGAL	179280.00	81201.82	0.00
23	DADRA & NAGAR HAVELI DAMAN DIU	2000.00	0.00	0.00
24	KARNATAKA	1245.96	0.00	0.00
	<b>TOTAL</b>	<b>752439.54</b>	<b>666317.66</b>	<b>642894.20</b>

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